

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/456/2024

PETITION NUMBER : IBA/304/2020

**NAME OF THE APPLICANT : R.Venkatakrishnan(RP)
M/s Star Trace Pvt Ltd**

**NAME OF THE RESPONDENT(S) : K Parthiban Rasu
M/s Stare Trace Pvt Ltd & 1 Ors**

UNDER SECTION : Sec 66,14(1)(B),74 of IBC, 2016

ORDER

Ld. Counsel Mr.Ashwin Shenbhag for the RP. Ld. Counsel Ms.Vaiduriya for R1.

In this case Counter has not been filed and the Counsel for R1 stated that due to technical difficulties she is not in a position to file the counter.

R1 is given final opportunity to file Counter within a week and serve copy on the Applicant.

Rejoinder, if any, be filed within a week there after.

List the application for hearing on **13.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk